

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 1805/2021 in W.P.(C) No. 539/2021

(Arising out of impugned final judgment and order dated 30-06-2021 in W.P.(C) No. No. 539/2021 passed by the Supreme Court Of India)

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION.

IA No. 147377/2021 - APPLICATION FOR PERMISSION

IA No. 146330/2021 - CLARIFICATION/DIRECTION

IA No. 146331/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 146332/2021 - EXEMPTION FROM FILING O.T.)

IA No. 40111/2022 - Application of Directions)

Date : 21-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Petitioner-in-person

Mr. Pranjal Kishore, Adv.

Mr. Aditya Jain-1, AOR

For Respondent(s)

Mr. Tushar Mehta, SG

Mr. K.M.Nataraj, ASG

Ms. Aishwarya Bhati, ASG

Mr. Rajat Nair, Adv.

Mr. Amit Sharma, Adv.

Mr. Sughosh Subramanyam, Adv.

Ms. Preeti Rani, Adv.

Mr. Manish, Adv.

Mr. Arvind Kr. Sharma, AOR

Mr. G.S. Makker, AOR

Mr. B. V. Balaram Das, AOR

Ms. Manisha Lavkumar, Sr. Adv.

Ms. Deepanwita Priyanka, AOR

Mr. R. Basant, Sr. Adv.

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Polanki Gowtham, Adv.

Mr. Shaik Mohamad Haneef, Adv.

Mr. T. Vijaya Bhaskar Reddy, Adv.

contd..

Mr. K.V. Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.
Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Ms. Ragini Pandey Adv.

Mr. Arun R. Pednekar, Adv.
Mr. Aditya Manubarwala, Adv.
Ms. Mukti Chowdhary, AOR

Mr. Anil Grover, AAG
Dr. Monika Gusain, AOR

Mr. Anil Grover, AAG
Ms. Noopur Singhal, Adv.
Mr. Rahul Khurana, Adv.
Mr. Sanjay Kumar Visen, Adv.
Mr. Satish Kumar, Adv.
Ms. Babita Mishra, Adv.

Mr. G.M. Kawoosa, Adv.
Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Saurabh Mishra AAG
Mr. Sunny Choudhary, AOR
Mr. Nachiketa Joshi, Adv.
Mr. Sandeep Sharma, Adv.

Mr. Rahul Chitnis, Adv
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. Siddhesh Kotwal, Adv
Ms. Ana Upadhyay, Adv
Ms. Manya Hasija, Adv
Mr. Akash Singh, Adv
Mr. Nirnimish Dube, AOR

Mr. Joby P. Varghese, AOR

Ms. Ranjeeta Rohatgi, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Adv.2
Mr. Sandeep Kumar Jha, AOR

contd..

Mr. Ardhendumauli Kumar Prasad, AAG
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mr. Upendra Mishra, Adv.
Mr. Ashish Ranjan, Adv.

Mr. Rahul Verma, AAG
Mr. Vishwa Pal Singh, AOR
Mr. Surjeet Singh, Adv.

Mr. Suhaan Mukerji, Adv.
Mr. Raghent Basant, Adv.
Mr. Nikhil Parikshith, Adv.
Mr. Vishal Prasad, Adv.
Mr. Abhishek Manchanda, Adv.
Mr. Sayandeep Pahari, Adv.
Mr. Tanmay Sinha, Ad
M/s. PLR Chambers And Co., AOR

Mr. Shubham Bhalla, AOR
Mr. Deepak Samota, Adv.
Mr. Yajur Bhalla, Adv.
Mr. Sumeir Ahuja, Adv.

Mr. Aravindh S., AOR
Ms. C. Rubavathi, Adv.

Mr. Sumeer Sodhi, AOR

Mr. S. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.
Mr. P. Mohith Rao, Adv.

Ms. Pragya Baghel, Adv.
Ms. Tulika Mukherjee, AOR
Mr. Abhishek Roy, Adv.
Mr. Zain. A. Khan, Adv.
Ms. Aastha Shrestha, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. K. V. Kharlyngdoh, Adv., Adv.
Mr. Upendra Mishra, Adv.
Mr. P. S. Negi, Adv.
Mr. Daniel Lyngdoh, Adv.

Mr. Amit Anand Tiwari, AAG
Mr. D. Kumanan, AOR
Mr. Sheikh F. Kalia, Adv.

contd..

Mr. Chirag M. Shroff, AOR
Mr. Amandeep Mehta, Adv.

Mr. Vivek Kohli, Adv. Gen.
Mr. Sameer Abhyankar, AOR
Ms. Yeshi Rinchhen, Adv.
Mr. Abhinav Mishra, Adv.
Ms. Nishi Sangatani, Adv.
Mr. Sunil Saraogi, Adv.

Mr. Abhinav Mukerji, AOR
Mrs. Bihu Sharma, Adv.
Ms. Pratishtha Vij, Adv.
Mr. Akshay C. Shrivastava, Adv.

Mr. R. Basant, Sr. Adv.
Mr. Nishe Rajan Shonker, AOR
Ms. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

Mr. V.N. Raghupathy, AOR
Mr. Md. Apzal Ansari, Adv.

Mrs. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.

Mrs. Prachi Mishra, AAG
Mr. Mahesh Kumar, Adv.
Mr. Nikhilesh Kumar, Adv.
Ms. Devika Khanna, Adv.
Mrs. V.D. Khanna, Adv.
For M/s VMZ Chambers, AOR

Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Ishaan Borthakur, Adv.

Mr. D. K. Devesh, AOR

contd..

UPON hearing the counsel the Court made the following

O R D E R

Heard Shri Tushar Mehta, learned Solicitor General with Ms. Aishwarya Bhati, learned ASG appearing on behalf of the Union of India, Shri R. Basant, learned Senior Advocate appearing on behalf of the States of Kerala and Andhra Pradesh, Shri Rahul Chitnis, learned counsel appearing on behalf of the State of Maharashtra and Shri Gaurav Kumar Bansal, original writ petitioner.

Arguments concluded.

Order reserved in I.A. No.40111/2022.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER